

of take over of management of Messrs Pulgaon Cotton Mills Limited, Pulgaon, beyond five years.

(vii) S.O. 437(E) published in Gazette of India date the 22nd June, 1982 regarding extension of period of take over of management of Messrs Cauvery Spinning and Weaving Mills Limited, Pudukkotai, beyond five years. [Placed in Library. See No. LT—4173/82].

(2) A copy each of the following Papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Tannery & Footwear Corporation of India Limited, Kanpur, for the year 1980-81.

(ii) Annual Report of the Tannery and Footwear Corporation of India Limited, Kanpur, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—4174/82].

(b) (i) Review by the Government on the working of the Andrew Yule and Company Limited, Calcutta, for the year 1980-81.

(ii) Annual Report of the Andrew Yule and Company Limited, Calcutta, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(3) Two statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (a) and (b) of item (2) above [Placed in Library. See No. LT—4175/82].

(4) A copy each of the following papers (Hindi and English versions):

(i) Annual Report of the Indian Rubber Manufacturers Research Association, Thane, for the year 1980-

81 along with the Accounts and the Audit Report thereon.

(ii) Review by the Government on the working of the Indian Rubber Manufacturers Research Association, Thane, for the year 1980-81.

(5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above. [Placed in Library. See No. LT-4176/82].

(6) A copy of Notification No. S.O. 315(E) (Hindi and English versions) published in Gazette of India dated the 11th May, 1982 making amendment to Notification No. S.O. 862(E) dated the 27th October, 1980 regarding levy of Cess on Manufacture of Paper and Paper Board, issued under section 9 of the Industries (Development & Regulation) Act. 1951. (Placed in Library. See No. LT-4177/82).

(7) A statement (Hindi and English versions) explaining reasons for not laying the Annual Accounts of the Central Pulp and Paper Research Institute for the year, 1980-81 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library. See No. LT—4178/82].

REVIEW ON AND ANNUAL REPORT OF BHARAT REFRACTORIES LTD., FOR 1980-81, REVIEW ON AND REPORT OF NATIONAL MINERAL DEVELOPMENT CORPORATION LTD., FOR 1980-81, ETC.

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRIES AND STEEL AND MINES (SHRI CHARANJIT CHANANA): I beg to lay on the Table:

(1) A copy of each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Bharat Refractories Limited, for the year 1980-81.

(ii) Annual Report of the Bharat Refractories Limited, for the year

1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-4179/82]

(b) (i) Review by the Government on the working of the National Mineral Development Corporation Limited, Hyderabad, for the year 1980-81.

(ii) Annual Report of the National Mineral Development Corporation Limited, Hyderabad, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-4180/82]

(c) (i) Review by the Government on the working of the Indian Iron and Steel Company Limited, Calcutta, for the year 1980-81.

(ii) Annual Report of the Indian Iron and Steel Company Limited, Calcutta, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (a), (b) and (c) of item (1) above. [Placed in Library. See No. LT-4181/82]

ANNUAL REPORT ETC. OF DAMODAR VALLEY CORPORATION FOR 1980-81 AND BUDGET ESTIMATES OF DAMODAR VALLEY CORPORATION FOR 1982-83

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Damodar Valley Corporation for the year 1980-81 along with Accounts and

the Audit Report thereon, under sub-section (5) of section 45 of the Damodar Valley Corporation Act, 1948.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Damodar Valley Corporation, for the year 1980-81.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(3) A copy of the Budget Estimates (Hindi and English versions) of Damodar Valley Corporation, for the year 1982-83 under sub-section (3) of section 44 of the Damodar Valley Corporation Act, 1948. [Placed in Library. See No. LT-4182/82]

(द्विवचन)

अध्यक्ष महोदय : आप क्यों कर रहे हैं, डिस्कशन आ रहा है, आ रहा है ।

ANNUAL ACCOUNTS ETC. OF CENTRAL BOARD FOR PREVENTION AND CONTROL OF WATER POLLUTION, NEW DELHI FOR 1980-81, REPORT OF AND REVIEW ON C.S.I.R. FOR 1980-81, AND REPORT OF AND REVIEW ON TATA INSTITUTE OF FUNDAMENTAL RESEARCH, BOMBAY FOR 1979-80

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): On behalf of Shri Chandra Pratap Narain Singh, I beg to lay on the Table:

(1) A copy of the Annual Accounts (Hindi and English versions) of the Central Board for the Prevention and Control of Water Pollution, New Delhi, for the year 1980-81 together with Audit Report thereon, under sub-section (6) of section 40 of the Water (Prevention and Control of Pollution) Act, 1974. [Placed in Library. See No. LT--4183/82]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Council of Scientific and Industrial Research, New Delhi, for the year 1980-81.